

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :14-11-2023

| Date : 14.11.2023 | | | | | | | | | |
|-------------------|-------------|---------------------|---------------------|-----------------------|----------|--------------------|-----------------------|-----------------|--------------|
| SL No. | C.A.No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Dealing Section | Seat |
| 1 | 115561/2023 | 14.11.2023 | WP (C) - 26429/2023 | B.BEHERA | C.O. | COURT NO. 10 | Order Dtd. 2023-11-10 | WRIT BRANCH-4 | (Seat No-46) |
| 2 | 115562/2023 | 14.11.2023 | WP (C) - 9661/2015 | MR.NIRA SUNDAR PANDA | C.O. | COURT NO. 10 | Order Dtd. 2023-11-10 | WRIT BRANCH-3 | (Seat No-11) |
| 3 | 115563/2023 | 14.11.2023 | WP (C) - 12965/2023 | J. SAHOO | C.O. | COURT NO. 10 | Order Dtd. 2023-10-18 | WRIT BRANCH-6 | (Seat No-24) |
| 4 | 115564/2023 | 14.11.2023 | WA-1522/2022 | B.BARIK | C.O. | COURT NO. 10 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-3) |
| 5 | 115565/2023 | 14.11.2023 | WP (C) - 1509/2022 | B.BARIK | C.O. | COURT NO. 10 | Order Dtd. 2022-01-21 | WRIT BRANCH-1 | (Seat No-30) |
| 6 | 115566/2023 | 14.11.2023 | WA-1507/2022 | B.BARIK | C.O. | COURT NO. 10 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-3) |
| 7 | 115567/2023 | 14.11.2023 | WA-1508/2022 | BASUDEV BARIK | C.O. | COURT NO. 10 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-3) |
| 8 | 115568/2023 | 14.11.2023 | WA-1521/2022 | M.R. ROUSTRAY | C.O. | COURT NO. 10 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-3) |
| 9 | 115569/2023 | 14.11.2023 | WA-1609/2022 | S.K. NATH | C.O. | COURT NO. 10 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-5) |

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| 10 | 115570/2023 | 14.11.2023 | WP (C) - 32584/2023 | PN MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-10-10 | WRIT BRANCH-7 | (Se at No-18) |
| 11 | 115571/2023 | 14.11.2023 | WA-461/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Se at No-1) |
| 12 | 115572/2023 | 14.11.2023 | WA-459/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Se at No-1) |
| 13 | 115573/2023 | 14.11.2023 | WA-2559/2023 | B.K.SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | WRIT APPEAL | (Se at No-4) |
| 14 | 115574/2023 | 14.11.2023 | WA-942/2023 | P.K. RATH | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Se at No-6) |
| 15 | 115575/2023 | 14.11.2023 | WA-212/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Se at No-5) |
| 16 | 115576/2023 | 14.11.2023 | WA-458/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Se at No-1) |
| 17 | 115577/2023 | 14.11.2023 | WP (C) - 3808/2023 | S.P. SAHOO | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-111) |
| 18 | 115578/2023 | 14.11.2023 | WP (C) - 36105/2023 | T.K.NAYAK | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 9999-12-31 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-113) |
| 19 | 115579/2023 | 14.11.2023 | RVWPET-280/2021 | K.P.BEHERA | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-11-13 | CIVIL REVISION | (Se at No-1) |
| 20 | 115580/2023 | 14.11.2023 | CONTC-8382/2023 | R.K. MISHRA | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-11-13 | CONTEMP | (Se at No-7) |
| 21 | 115581/2023 | 14.11.2023 | CONTC-8483/2023 | S.K. KHUNTU | C.O. | CHIEF JUSTICE 'S COURT | Order Dtd. 2023-11-13 | CONTEMP | (Se at No-8) |

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| 22 | 115582/2023 | 14.11.2023 | CONTC-8511/2023 | J. SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-11-13 | | (Seat No-8) |
| 23 | 115583/2023 | 14.11.2023 | WP (C) - 36572/2023 | PRADIPTA KUMAR PATTANAYAK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-11-13 | WRIT BRANCH-3 | (Seat No-14) |
| 24 | 115584/2023 | 14.11.2023 | WP (C) - 36507/2023 | SHARMISTHA SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-11-13 | WRIT BRANCH-3 | (Seat No-14) |
| 25 | 115585/2023 | 14.11.2023 | WP (C) - 36493/2023 | SHARMISTHA SAMAL | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-11-13 | WRIT BRANCH-2 | (Seat No-8) |
| 26 | 115586/2023 | 14.11.2023 | WA-218/2023 | M.R. ROUTRAY | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-5) |
| 27 | 115587/2023 | 14.11.2023 | FAO-742/2019 | H K DASH | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Seat No-2) |
| 28 | 115588/2023 | 14.11.2023 | FAO-993/2019 | MR.S.N.SHARMA | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Seat No-9) |
| 29 | 115589/2023 | 14.11.2023 | WA-221/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-5) |
| 30 | 115591/2023 | 14.11.2023 | CONTC-2259/2023 | SATYARANJAN PANI | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | CONTEMP T | (Seat No-4) |
| 31 | 115592/2023 | 14.11.2023 | CONTC-2260/2023 | A K PANDA | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | CONTEMP T | (Seat No-4) |
| 32 | 115593/2023 | 14.11.2023 | CONTC-5326/2023 | D BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | CONTEMP T | (Seat No-2) |
| 33 | 115594/2023 | 14.11.2023 | WA-774/2023 | M.R.BARIK | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-7) |
| 34 | 115595/2023 | 14.11.2023 | CONTC-5327/2023 | D BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023- | CONTEMP T | (Seat No- |

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| | | | | | | | 11-09 | | 2) |
| 35 | 115596/2023 | 14.11.2023 | WA-463/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-1) |
| 36 | 115597/2023 | 14.11.2023 | WA-464/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-1) |
| 37 | 115598/2023 | 14.11.2023 | CONTC-7540/2023 | D BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | CONTEMP T | (Seat No-8) |
| 38 | 115599/2023 | 14.11.2023 | WA-467/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-1) |
| 39 | 115600/2023 | 14.11.2023 | CONTC-8223/2023 | R K ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | CONTEMP T | (Seat No-6) |
| 40 | 115601/2023 | 14.11.2023 | WA-1798/2022 | N.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-2) |
| 41 | 115602/2023 | 14.11.2023 | WA-5/2023 | A.K.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-7) |
| 42 | 115603/2023 | 14.11.2023 | CONTC-8224/2023 | R K ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | CONTEMP T | (Seat No-6) |
| 43 | 115604/2023 | 14.11.2023 | CONTC-8202/2023 | D K MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-09 | CONTEMP T | (Seat No-6) |
| 44 | 115605/2023 | 14.11.2023 | WA-129/2023 | N.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-3) |
| 45 | 115606/2023 | 14.11.2023 | WA-142/2023 | M.R. ROUTRAY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-3) |
| 46 | 115607/2023 | 14.11.2023 | WP (C) - 32652/2023 | K.N. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-11-06 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |

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| 47 | 115608/2023 | 14.11.2023 | WP (C) - 7728/2023 | T.K.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-11-06 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |
| 48 | 115609/2023 | 14.11.2023 | CONTC-2643/2023 | M/S SRI SATYABRATA DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | CONTEMP | (Seat No-1) |
| 49 | 115610/2023 | 14.11.2023 | WP (C) - 32645/2023 | K.N.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-11-06 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 50 | 115611/2023 | 14.11.2023 | CONTC-8519/2023 | P K JENA | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | | (Seat No-101) |
| 51 | 115612/2023 | 14.11.2023 | WP (C) - 27139/2023 | T.K.NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023-11-08 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-115) |
| 52 | 115613/2023 | 14.11.2023 | WP (C) - 32144/2023 | D.K.SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-11-06 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-119) |
| 53 | 115614/2023 | 14.11.2023 | WP (C) - 8133/2023 | S.K. SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023-11-06 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-108) |
| 54 | 115615/2023 | 14.11.2023 | WP (C) - 33603/2023 | J. PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2023-11-06 | WRIT BRANCH (DIVISION BENCH-2) | (Seat No-111) |
| 55 | 115616/2023 | 14.11.2023 | CONTC-8520/2023 | M R BARIK | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | | (Seat No-111) |
| 56 | 115617/2023 | 14.11.2023 | WP (C) - 31443/2023 | L. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023- | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-104) |

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| | | | | | | | 11-06 | ON BENCH- 2) | 112) |
| 57 | 115618/2 023 | 14.11.202 3 | WP (C) - 34641/2 023 | L. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-06 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 121) |
| 58 | 115619/2 023 | 14.11.202 3 | CONTC- 2636/20 23 | C SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | CONTEMP T | (Se at No- 1) |
| 59 | 115620/2 023 | 14.11.202 3 | CONTC- 8594/20 23 | PRADIPTA KUMAR PATTANAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | | (Se at No- 1) |
| 60 | 115621/2 023 | 14.11.202 3 | CONTC- 8595/20 23 | PRADIPTA KUMAR PATTANAYAK | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | | (Se at No- 1) |
| 61 | 115622/2 023 | 14.11.202 3 | CONTC- 2226/20 23 | L D SAHU | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-10 | CONTEMP T | (Se at No- 4) |
| 62 | 115623/2 023 | 14.11.202 3 | CONTC- 337/202 3 | B D BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-10 | CONTEMP T | (Se at No- 4) |
| 63 | 115624/2 023 | 14.11.202 3 | WP (C) - 18109/2 013 | N.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 2 | (Se at No- 34) |
| 64 | 115625/2 023 | 14.11.202 3 | WP (C) - 35818/2 023 | S C D DASH | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-08 | WRIT BRANCH- 4 | (Se at No- 37) |
| 65 | 115626/2 023 | 14.11.202 3 | WP (C) - 36248/2 023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 8 | (Se at No- 41) |
| 66 | 115627/2 023 | 14.11.202 3 | WP (C) - 35817/2 023 | S C D DASH | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-08 | WRIT BRANCH- 4 | (Se at No- 37) |
| 67 | 115628/2 023 | 14.11.202 3 | WP (C) - 36250/2 023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 8 | (Se at No- 41) |
| 68 | 115629/2 023 | 14.11.202 3 | WP (C) - 36249/2 | SITANSU MOHAN SINGH | C.O. | COURT NO. 1 | Order Dtd. | WRIT BRANCH- | (Se at |

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| | | | 023 | | | | 2023-11-13 | 8 | No-41) |
| 69 | 115630/2023 | 14.11.2023 | WP (C) - 34925/2023 | S C D DASH | C.O. | COURT NO. 1 | Order Dtd. 2023-11-08 | WRIT BRANCH-1 | (Se at No-1) |
| 70 | 115631/2023 | 14.11.2023 | WP (C) - 36581/2023 | B.K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT BRANCH-3 | (Se at No-14) |
| 71 | 115632/2023 | 14.11.2023 | WP (C) - 34929/2023 | S C D DASH | C.O. | COURT NO. 1 | Order Dtd. 2023-11-08 | WRIT BRANCH-1 | (Se at No-1) |
| 72 | 115634/2023 | 14.11.2023 | WP (C) - 36608/2023 | S SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT BRANCH-4 | (Se at No-46) |
| 73 | 115635/2023 | 14.11.2023 | CMP-1283/2023 | M.R.BARIK | C.O. | COURT NO. 20 | Order Dtd. 2023-12-08 | WRIT BRANCH-1 | (Se at No-49) |
| 74 | 115636/2023 | 14.11.2023 | WP (C) - 36614/2023 | S SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-11-13 | WRIT BRANCH-4 | (Se at No-46) |
| 75 | 115637/2023 | 14.11.2023 | WP (C) - 36251/2023 | SITANSU MOHAN SINGH | C.O. | COURT NO. 20 | Order Dtd. 2023-11-13 | WRIT BRANCH-8 | (Se at No-41) |
| 76 | 115638/2023 | 14.11.2023 | WP (C) - 36366/2023 | S C D DASH | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Se at No-3) |
| 77 | 115639/2023 | 14.11.2023 | WP (C) - 36841/2023 | S.P. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-11-13 | WRIT BRANCH-6 | (Se at No-24) |
| 78 | 115640/2023 | 14.11.2023 | WP (C) - 36284/2023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-8 | (Se at No-41) |
| 79 | 115642/2023 | 14.11.2023 | WP (C) - 36283/2023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-8 | (Se at No-41) |
| 80 | 115643/2023 | 14.11.2023 | WP (C) - 36305/2023 | J R NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Se at No-3) |
| 81 | 115644/2 | 14.11.2023 | WP (C) - | S.K. SAHU | C.O. | COURT | Order | WRIT | (Se |

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| | 023 | 3 | 36299/2 023 | | | NO. 20 | Dtd. 2023- 11-10 | BRANCH- 8 | at No- 41) |
| 82 | 115645/2 023 | 14.11.202 3 | WP (C) - 30712/2 023 | A K NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 3 | (Se at No- 33) |
| 83 | 115647/2 023 | 14.11.202 3 | WP (C) - 36294/2 023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 8 | (Se at No- 41) |
| 84 | 115649/2 023 | 14.11.202 3 | WP (C) - 36741/2 023 | RAMESH CHANDRA MISHRA | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 5 | (Se at No- 21) |
| 85 | 115650/2 023 | 14.11.202 3 | WP (C) - 36742/2 023 | RAMESH CHANDRA MISHRA | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 5 | (Se at No- 21) |
| 86 | 115652/2 023 | 14.11.202 3 | WP (C) - 36791/2 023 | KALPATARU PARIDA | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 5 | (Se at No- 21) |
| 87 | 115653/2 023 | 14.11.202 3 | WP (C) - 36788/2 023 | KALPATARU PARIDA | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 5 | (Se at No- 21) |
| 88 | 115655/2 023 | 14.11.202 3 | WP (C) - 36292/2 023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 8 | (Se at No- 41) |
| 89 | 115656/2 023 | 14.11.202 3 | WP (C) - 36743/2 023 | RAMESH CHANDRA MISHRA | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 5 | (Se at No- 21) |
| 90 | 115657/2 023 | 14.11.202 3 | WP (C) - 36786/2 023 | KALPATARU PARIDA | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 5 | (Se at No- 21) |
| 91 | 115659/2 023 | 14.11.202 3 | WP (C) - 33740/2 022 | P K LENKA | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 5 | (Se at No- 21) |
| 92 | 115660/2 023 | 14.11.202 3 | WP (C) - 5653/20 23 | A K NAYAK | C.O. | COURT NO. 20 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 6 | (Se at No- 25) |
| 93 | 115661/2 023 | 14.11.202 3 | JCRLA- 42/2008 | MR.SANJIT KUMAR DAS, MR.B.A.PRUS TY, | C.O. | COURT NO. 20 | Order Dtd. 2023- 10-31 | CRIMINA L APPEAL | (Se at No- 8) |

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| | | | | MR.NIRAJ KUMAR SETHI | | | | | |
| 94 | 115662/2 023 | 14.11.202 3 | CRLA- 1219/20 23 | D.SAMAL | C.O. | COURT NO. 5 | Order Dtd. 2023- 12-04 | CRIMINA L APPEAL | (Se at No- 9) |
| 95 | 115663/2 023 | 14.11.202 3 | CRLA- 1073/20 23 | D.MOHAPATRA | C.O. | COURT NO. 5 | Order Dtd. 9999- 12-31 | CRIMINA L APPEAL | (Se at No- 9) |
| 96 | 115664/2 023 | 14.11.202 3 | CRLA- 1202/20 23 | J.P. KAR | C.O. | COURT NO. 5 | Order Dtd. 9999- 12-31 | CRIMINA L APPEAL | (Se at No- 9) |
| 97 | 115665/2 023 | 14.11.202 3 | WPCRL- 126/202 3 | SANJIB KUMAR BHANJADEO | C.O. | COURT NO. 5 | Order Dtd. 2023- 12-04 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 123) |
| 98 | 115666/2 023 | 14.11.202 3 | WPCRL- 126/202 3 | G.R. PATRA | C.O. | COURT NO. 5 | Order Dtd. 2023- 12-04 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 123) |
| 99 | 115667/2 023 | 14.11.202 3 | RPFAM- 324/202 2 | H.N.MOHAPAT RA | C.O. | COURT NO. 5 | Order Dtd. 2023- 11-13 | FIRST APPEAL | (Se at No- 7) |
| 10 0 | 115668/2 023 | 14.11.202 3 | CMP- 1077/20 23 | S.BARIK | C.O. | COURT NO. 5 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 7 | (Se at No- 55) |
| 10 1 | 115669/2 023 | 14.11.202 3 | CMP- 1311/20 23 | J.R. DAS | C.O. | COURT NO. 5 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 2 | (Se at No- 6) |
| 10 2 | 115670/2 023 | 14.11.202 3 | WP (C) - 29443/2 023 | R. K. MEHER | C.O. | COURT NO. 5 | Order Dtd. 2023- 11-07 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 115) |
| 10 3 | 115671/2 023 | 14.11.202 3 | CMP- 1233/20 23 | P.K. MISHRA | C.O. | COURT NO. 5 | Order Dtd. 2023- 11-13 | WRIT BRANCH- 1 | (Se at No- 49) |
| 10 4 | 115672/2 023 | 14.11.202 3 | CMP- 758/202 3 | SATRUGHNA DASH (A) | C.O. | COURT NO. 5 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 4 | (Se at No- 27) |

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| 105 | 115673/2023 | 14.11.2023 | CMP-1190/2023 | P.K.SWAIN | C.O. | COURT NO. 20 | Order Dtd. 2024-01-24 | WRIT BRANCH-8 | (Se at No-41) |
| 106 | 115674/2023 | 14.11.2023 | WP (C) - 36280/2023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-8 | (Se at No-41) |
| 107 | 115675/2023 | 14.11.2023 | WP (C) - 36302/2023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Se at No-3) |
| 108 | 115676/2023 | 14.11.2023 | WP (C) - 36304/2023 | B.BEHERA | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Se at No-3) |
| 109 | 115677/2023 | 14.11.2023 | WP (C) - 36301/2023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Se at No-3) |
| 110 | 115678/2023 | 14.11.2023 | WP (C) - 36287/2023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-8 | (Se at No-41) |
| 111 | 115679/2023 | 14.11.2023 | BLAPL-7590/2023 | J. RAY | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | BAIL-2 (CRIMINAL MISC-2) | (Se at No-9) |
| 112 | 115701/2023 | 14.11.2023 | WP (C) - 19627/2016 | R.C.MALLICK | C.O. | COURT NO. 20 | Order Dtd. 2023-10-18 | WRIT BRANCH-1 | (Se at No-1) |
| 113 | 115725/2023 | 14.11.2023 | WP (C) - 36289/2023 | S.K. SAHU | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-8 | (Se at No-41) |
| 114 | 115740/2023 | 14.11.2023 | WP (C) - 17315/2015 | P.K.BARIK | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-3 | (Se at No-33) |
| 115 | 115741/2023 | 14.11.2023 | WP (C) - 17316/2017 | P.K.BARIK | C.O. | COURT NO. 20 | Order Dtd. 2018-03-09 | | (Se at No-33) |
| 116 | 115743/2023 | 14.11.2023 | BLAPL-12590/2023 | M.R. SAHOO | C.O. | COURT NO. 20 | Order Dtd. 2023-11-09 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-1) |
| 117 | 115744/2023 | 14.11.2023 | BLAPL-11706/2023 | CHHABI RANA | C.O. | COURT NO. 20 | Order Dtd. 2023- | | (Se at No- |

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| 118 | 115745/2023 | 14.11.2023 | WP (C) - 16669/2015 | P.K.BARIK | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-5 | (Se at No-23) |
| 119 | 115746/2023 | 14.11.2023 | WP (C) - 17136/2017 | KSHITISH | C.O. | COURT NO. 20 | Order Dtd. 2023-11-10 | WRIT BRANCH-5 | (Se at No-32) |
| 120 | 115747/2023 | 14.11.2023 | WP (C) - 22577/2023 | M.MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-116) |
| 121 | 115748/2023 | 14.11.2023 | WP (C) - 22579/2023 | M.MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-116) |
| 122 | 115749/2023 | 14.11.2023 | WP (C) - 22578/2023 | M.MOHANTY | C.O. | COURT NO. 20 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-116) |
| 123 | 115750/2023 | 14.11.2023 | WP (C) - 5671/2019 | B K DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-108) |
| 124 | 115751/2023 | 14.11.2023 | WP (C) - 22580/2023 | M.MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-116) |
| 125 | 115752/2023 | 14.11.2023 | WP (C) - 4003/2017 | S P DAS | C.O. | COURT NO. 3 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-114) |
| 126 | 115753/2023 | 14.11.2023 | WP (C) - 22585/2023 | M.MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-2) | (Se at No-116) |
| 12 | 115754/2 | 14.11.2023 | WP (C) - | M.MOHANTY | C.O. | COURT | Order | WRIT | (Se |

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| 7 | 023 | 3 | 22584/2 023 | | | NO. 3 | Dtd. 2023- 11-13 | BRANCH (DIVISI ON BENCH- 2) | at No- 116) |
| 12 8 | 115755/2 023 | 14.11.202 3 | WP (C) - 24257/2 023 | B P TANGA | C.O. | COURT NO. 3 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 110) |
| 12 9 | 115756/2 023 | 14.11.202 3 | WP (C) - 24257/2 023 | P K MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 110) |
| 13 0 | 115757/2 023 | 14.11.202 3 | WP (C) - 22582/2 023 | M.MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 116) |
| 13 1 | 115758/2 023 | 14.11.202 3 | WP (C) - 36310/2 023 | SAROJ KUMAR DASH | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 115) |
| 13 2 | 115759/2 023 | 14.11.202 3 | WP (C) - 29649/2 023 | P.BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 117) |
| 13 3 | 115760/2 023 | 14.11.202 3 | WP (C) - 27938/2 023 | M.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 123) |
| 13 4 | 115761/2 023 | 14.11.202 3 | WP (C) - 28792/2 023 | M.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 1) | (Se at No- 108) |
| 13 5 | 115762/2 023 | 14.11.202 3 | WP (C) - 22638/2 023 | M.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023- 11-13 | WRIT BRANCH (DIVISI ON BENCH- 3) | (Se at No- 117) |

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| 136 | 115763/2023 | 14.11.2023 | WP (C) - 22656/2023 | M.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 137 | 115764/2023 | 14.11.2023 | MATA-240/2023 | G JAYASINGH | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | FIRST APPEAL | (Seat No-4) |
| 138 | 115765/2023 | 14.11.2023 | WP (C) - 22641/2023 | M.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-117) |
| 139 | 115766/2023 | 14.11.2023 | MATA-187/2023 | B P SAMAL | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | FIRST APPEAL | (Seat No-4) |
| 140 | 115767/2023 | 14.11.2023 | MATA-221/2023 | BIJAYA KUMAR PARIDA | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | FIRST APPEAL | (Seat No-4) |
| 141 | 115768/2023 | 14.11.2023 | MATA-326/2023 | A DAS | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | FIRST APPEAL | (Seat No-4) |
| 142 | 115776/2023 | 14.11.2023 | BLAPL-10477/2023 | L.MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-12) |
| 143 | 115777/2023 | 14.11.2023 | TRPCRL-96/2023 | MANORANJAN PADHI | C.O. | COURT NO. 3 | Order Dtd. 2023-12-08 | | (Seat No-12) |
| 144 | 115779/2023 | 14.11.2023 | BLAPL-11264/2023 | N. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2023-11-13 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-7) |
| 145 | 115780/2023 | 14.11.2023 | BLAPL-10650/2023 | BIBHUTI RANJAN MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-11-13 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-11) |
| 146 | 115781/2023 | 14.11.2023 | BLAPL-10955/2023 | P. SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-3) |
| 147 | 115818/2023 | 14.11.2023 | BLAPL-12283/2023 | A K MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2023-11-10 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-8) |

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| 148 | 115819/2023 | 14.11.2023 | WP (C) - 36071/2023 | B K PANDA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | WRIT BRANCH-6 | (Se at No-35) |
| 149 | 115820/2023 | 14.11.2023 | WP (C) - 21545/2016 | AMIYA KU.SWAIN | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | | (Se at No-35) |
| 150 | 115821/2023 | 14.11.2023 | WP (C) - 34499/2021 | PRAFULLA CH. ACHARYA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | WRIT BRANCH-2 | (Se at No-34) |
| 151 | 115822/2023 | 14.11.2023 | BLAPL-12571/2023 | SIDHARTHA MISHRA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-1) |
| 152 | 115824/2023 | 14.11.2023 | WP (C) - 35415/2023 | BISWAJIT DAS | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | WRIT BRANCH-7 | (Se at No-5) |
| 153 | 115825/2023 | 14.11.2023 | WP (C) - 36707/2023 | J.R.BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | WRIT BRANCH-5 | (Se at No-21) |
| 154 | 115826/2023 | 14.11.2023 | CONTC-7180/2023 | RAJAKISHORE SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-11-13 | CONTEMP T | (Se at No-4) |
| 155 | 115827/2023 | 14.11.2023 | FAO-56/2022 | K. MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | MISC. APPEAL SEC. | (Se at No-2) |
| 156 | 115828/2023 | 14.11.2023 | FAO-56/2022 | S. DAS | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | MISC. APPEAL SEC. | (Se at No-2) |
| 157 | 115829/2023 | 14.11.2023 | WP (C) - 23215/2023 | BIJAYA KUMAR BEHERA 1 | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | WRIT BRANCH-1 | (Se at No-49) |
| 158 | 115830/2023 | 14.11.2023 | CONTC-7174/2023 | RAJAKISHORE SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-11-13 | CONTEMP T | (Se at No-4) |
| 159 | 115831/2023 | 14.11.2023 | CONTC-7177/2023 | RAJAKISHORE SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-11-13 | CONTEMP T | (Se at No-4) |
| 160 | 115832/2023 | 14.11.2023 | WP (C) - 36547/2023 | J.D.MUDULI | C.O. | COURT NO. 23 | Order Dtd. 2024- | WRIT BRANCH-3 | (Se at No- |

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| 16 1 | 115833/2 023 | 14.11.202 3 | CONTC- 7175/20 23 | RAJAKISHORE SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-13 | CONTEMP T | (Se at No- 4) |
| 16 2 | 115834/2 023 | 14.11.202 3 | WA- 2345/20 23 | M R ROUTRAY | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-13 | WRIT APPEAL | (Se at No- 5) |
| 16 3 | 115836/2 023 | 14.11.202 3 | FAO- 493/202 3 | S. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-10 | | (Se at No- 5) |
| 16 4 | 115837/2 023 | 14.11.202 3 | WA- 2348/20 23 | M R ROUTRAY | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-13 | WRIT APPEAL | (Se at No- 5) |
| 16 5 | 115838/2 023 | 14.11.202 3 | FAO- 492/202 3 | B. SAHU | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-10 | | (Se at No- 5) |
| 16 6 | 115839/2 023 | 14.11.202 3 | FAO- 492/202 3 | S. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-10 | | (Se at No- 5) |
| 16 7 | 115840/2 023 | 14.11.202 3 | FAO- 490/202 3 | S. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-10 | | (Se at No- 5) |
| 16 8 | 115841/2 023 | 14.11.202 3 | FAO- 490/202 3 | S. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-10 | | (Se at No- 5) |
| 16 9 | 115842/2 023 | 14.11.202 3 | WA- 1361/20 23 | S K MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-13 | WRIT APPEAL | (Se at No- 1) |
| 17 0 | 115843/2 023 | 14.11.202 3 | CMAPL- 665/202 3 | R.B. MISHRA | C.O. | COURT NO. 7 | Order Dtd. 9999- 12-31 | M.J.C. | (Se at No- 3) |
| 17 1 | 115844/2 023 | 14.11.202 3 | RSA- 459/202 3 | S MOHARANA | C.O. | COURT NO. 7 | Order Dtd. 2023- 11-13 | | (Se at No- 3) |
| 17 2 | 115845/2 023 | 14.11.202 3 | CRLA- 770/201 9 | B.K. PANDA | C.O. | COURT NO. 7 | Order Dtd. 2023- 11-13 | CRIMINA L APPEAL | (Se at No- 6) |
| 17 3 | 115846/2 023 | 14.11.202 3 | WP (C) - 25917/2 | T BAG | C.O. | COURT NO. 7 | Order Dtd. | WRIT BRANCH | (Se at |

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| | | | 023 | | | | 2023-11-13 | (DIVISION BENCH-1) | No-103) |
| 174 | 115847/2023 | 14.11.2023 | FAO-488/2023 | R.R. DAS | C.O. | COURT NO. 7 | Order Dtd. 2023-11-10 | | (Seat No-103) |
| 175 | 115848/2023 | 14.11.2023 | CONTC-8500/2023 | JYOTIRANJAN SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2023-11-13 | CONTEMP | (Seat No-8) |
| 176 | 115849/2023 | 14.11.2023 | FAO-488/2023 | S. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2023-11-10 | | (Seat No-8) |
| 177 | 115850/2023 | 14.11.2023 | WA-2344/2023 | M R ROUSTRAY | C.O. | COURT NO. 7 | Order Dtd. 2023-11-13 | WRIT APPEAL | (Seat No-5) |
| 178 | 115851/2023 | 14.11.2023 | FAO-494/2023 | S. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2023-11-10 | | (Seat No-5) |
| 179 | 115852/2023 | 14.11.2023 | FAO-211/2017 | D K BISOI | C.O. | COURT NO. 7 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Seat No-2) |
| 180 | 115853/2023 | 14.11.2023 | WP (C) - 36745/2023 | S.K.BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-29 | WRIT BRANCH-5 | (Seat No-21) |
| 181 | 115854/2023 | 14.11.2023 | FAO-211/2017 | D K MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Seat No-2) |
| 182 | 115855/2023 | 14.11.2023 | WP (C) - 36412/2023 | D.NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2024-02-08 | WRIT BRANCH-2 | (Seat No-8) |
| 183 | 115856/2023 | 14.11.2023 | BLAPL-10651/2023 | SAMIR BARIK | C.O. | COURT NO. 23 | Order Dtd. 2023-11-13 | BAIL-2 (CRMINAL MISC-2) | (Seat No-11) |
| 184 | 115857/2023 | 14.11.2023 | WP (C) - 36315/2023 | A.MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Seat No-3) |
| 185 | 115858/2023 | 14.11.2023 | FAO-311/202 | M R SAHOO | C.O. | COURT NO. 23 | Order Dtd. | MISC. APPEAL | (Seat |

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| | | | 2 | | | | 2023-11-09 | SEC. | No-2) |
| 186 | 115859/2023 | 14.11.2023 | WP (C) - 36511/2023 | SUBAS CHANDRA DAS | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | WRIT BRANCH-3 | (Se at No-14) |
| 187 | 115860/2023 | 14.11.2023 | FAO-178/2019 | A T NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Se at No-2) |
| 188 | 115861/2023 | 14.11.2023 | WP (C) - 35298/2023 | NIRANJAN PANDA | C.O. | COURT NO. 22 | Order Dtd. 2023-11-10 | WRIT BRANCH-5 | (Se at No-23) |
| 189 | 115862/2023 | 14.11.2023 | WP (C) - 35551/2023 | A MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Se at No-2) |
| 190 | 115863/2023 | 14.11.2023 | FAO-180/2022 | S.P. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Se at No-9) |
| 191 | 115864/2023 | 14.11.2023 | WP (C) - 36746/2023 | S K BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | WRIT BRANCH-5 | (Se at No-21) |
| 192 | 115865/2023 | 14.11.2023 | FAO-201/2022 | S.P. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Se at No-5) |
| 193 | 115866/2023 | 14.11.2023 | WP (C) - 25976/2023 | J D MUDULI | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | WRIT BRANCH-6 | (Se at No-35) |
| 194 | 115867/2023 | 14.11.2023 | FAO-201/2022 | M/S N.N.MOHAPATRO, C.BAHINIPATI, M/S PRAFULLA CH. BISWAL, S.K.BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-09 | MISC. APPEAL SEC. | (Se at No-5) |
| 195 | 115868/2023 | 14.11.2023 | WP (C) - 34837/2023 | S.K.BEHERA | C.O. | COURT NO. 23 | Order Dtd. 2023-11-02 | WRIT BRANCH-8 | (Se at No-39) |
| 196 | 115869/2023 | 14.11.2023 | WP (C) - 19939/2017 | S C SAMAL | C.O. | COURT NO. 23 | Order Dtd. 2023-11-10 | WRIT BRANCH-6 | (Se at No-25) |
| 197 | 115870/2023 | 14.11.2023 | WP (C) - | S.K. SAHU | C.O. | COURT | Order | WRIT | (Se |

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| 7 | 023 | 3 | 33414/2 023 | | | NO. 23 | Dtd. 2023- 11-13 | BRANCH (DIVISI ON BENCH- 2) | at No- 109) |
| 19 8 | 115871/2 023 | 14.11.202 3 | WP (C) - 19939/2 017 | M NAYAK | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 6 | (Se at No- 25) |
| 19 9 | 115872/2 023 | 14.11.202 3 | WP (C) - 25973/2 023 | J D MUDULI | C.O. | COURT NO. 23 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 6 | (Se at No- 35) |
| 20 0 | 115873/2 023 | 14.11.202 3 | RSA- 411/202 3 | S C DAS | C.O. | DR (J) | Order Dtd. 2023- 11-13 | | (Se at No- 35) |
| 20 1 | 115874/2 023 | 14.11.202 3 | BLAPL- 10841/2 022 | PITABAS NAYAK | C.O. | DR (J) | Order Dtd. 2023- 11-13 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 12) |
| 20 2 | 115875/2 023 | 14.11.202 3 | BLAPL- 10330/2 023 | P K MOHANTY | C.O. | DR (J) | Order Dtd. 2023- 11-13 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 10) |
| 20 3 | 115876/2 023 | 14.11.202 3 | BLAPL- 10023/2 023 | SANGRAM DAS | C.O. | DR (J) | Order Dtd. 2023- 11-13 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 7) |
| 20 4 | 115878/2 023 | 14.11.202 3 | WP (C) - 36293/2 023 | T N CHOUDHURY | C.O. | DR (J) | Order Dtd. 2023- 11-10 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 114) |
| 20 5 | 115879/2 023 | 14.11.202 3 | ABLAPL- 12397/2 023 | S. BISWAL | C.O. | DR (J) | Order Dtd. 2023- 11-10 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 11) |
| 20 6 | 115880/2 023 | 14.11.202 3 | ABLAPL- 12920/2 023 | BALARAM SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 20 7 | 115881/2 023 | 14.11.202 3 | ABLAPL- 12986/2 023 | H.K. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 20 8 | 115882/2 023 | 14.11.202 3 | WP (C) - 36264/2 023 | ASHOK KUMAR MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | WRIT BRANCH (DIVISI ON BENCH- | (Se at No- 114) |

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| 209 | 115883/2023 | 14.11.2023 | ABLAPL-11756/2023 | BIBUDHENDRA KUMAR RATH | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 210 | 115884/2023 | 14.11.2023 | ABLAPL-11750/2023 | R.R.NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 211 | 115885/2023 | 14.11.2023 | ABLAPL-11748/2023 | R.R.NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 212 | 115886/2023 | 14.11.2023 | ABLAPL-5042/2023 | P.K.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023-10-11 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-8) |
| 213 | 115887/2023 | 14.11.2023 | ABLAPL-11747/2023 | R.R.NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 214 | 115888/2023 | 14.11.2023 | ABLAPL-11639/2023 | CHHABI RANA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | BAIL-2 (CRIMINAL MISC-2) | (Seat No-7) |
| 215 | 115889/2023 | 14.11.2023 | WP (C) - 16682/2023 | BIKRAM BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-09 | WRIT BRANCH (DIVISION BENCH-1) | (Seat No-101) |
| 216 | 115890/2023 | 14.11.2023 | ABLAPL-12733/2023 | P.K. PANI | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-1) |
| 217 | 115891/2023 | 14.11.2023 | ABLAPL-12991/2023 | J. PARDHAN | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 218 | 115892/2023 | 14.11.2023 | CRLA-743/2018 | G R DAS | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | CRIMINAL APPEAL | (Seat No-5) |
| 219 | 115893/2023 | 14.11.2023 | ABLAPL-13005/2023 | A.K.BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-5) |
| 220 | 115894/2023 | 14.11.2023 | ABLAPL-13008/2023 | B.S.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-5) |

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| 22 1 | 115896/2 023 | 14.11.202 3 | ABLAPL- 12997/2 023 | G. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 22 2 | 115897/2 023 | 14.11.202 3 | WP (C) - 7388/20 23 | P K JENA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 8 | (Se at No- 39) |
| 22 3 | 115898/2 023 | 14.11.202 3 | ABLAPL- 13017/2 023 | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 39) |
| 22 4 | 115899/2 023 | 14.11.202 3 | BLAPL- 583/202 3 | B.N. SAHU | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 4) |
| 22 5 | 115900/2 023 | 14.11.202 3 | WP (C) - 7388/20 23 | H SETHY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 8 | (Se at No- 39) |
| 22 6 | 115901/2 023 | 14.11.202 3 | ABLAPL- 13021/2 023 | S.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 39) |
| 22 7 | 115902/2 023 | 14.11.202 3 | WP (C) - 7388/20 23 | DEEPAK KUMAR PANI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 8 | (Se at No- 39) |
| 22 8 | 115903/2 023 | 14.11.202 3 | ABLAPL- 12147/2 023 | S.P. SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023- 10-19 | | (Se at No- 39) |
| 22 9 | 115904/2 023 | 14.11.202 3 | WP (C) - 7388/20 23 | R K MOHAPATRA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | WRIT BRANCH- 8 | (Se at No- 39) |
| 23 0 | 115905/2 023 | 14.11.202 3 | ABLAPL- 11781/2 023 | S.CHOUDHURY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 23 1 | 115906/2 023 | 14.11.202 3 | BLAPL- 1264/20 23 | B.B.MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 10) |
| 23 2 | 115907/2 023 | 14.11.202 3 | ABLAPL- 12987/2 023 | H K PATRA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 23 3 | 115908/2 023 | 14.11.202 3 | ABLAPL- 12390/2 023 | R.K.MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2023- | BAIL- 2 (CRMIN AL | (Se at No- |

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| | | | | | | | 10-30 | MISC-2) | 11) |
| 23 4 | 115909/2 023 | 14.11.202 3 | BLAPL- 1241/20 23 | A.K.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 09-15 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 10) |
| 23 5 | 115910/2 023 | 14.11.202 3 | ABLAPL- 12999/2 023 | P K MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 23 6 | 115911/2 023 | 14.11.202 3 | ABLAPL- 11732/2 023 | MOHENDRA DALAI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 23 7 | 115912/2 023 | 14.11.202 3 | ABLAPL- 12995/2 023 | M R SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 23 8 | 115913/2 023 | 14.11.202 3 | ABLAPL- 12983/2 023 | H K PATRA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 23 9 | 115914/2 023 | 14.11.202 3 | ABLAPL- 12993/2 023 | M/S K.C.TRIPATH Y | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 24 0 | 115915/2 023 | 14.11.202 3 | ABLAPL- 6551/20 23 | P.K.BARIK | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 5) |
| 24 1 | 115916/2 023 | 14.11.202 3 | ABLAPL- 13020/2 023 | A K BISWAL | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 5) |
| 24 2 | 115917/2 023 | 14.11.202 3 | ABLAPL- 12988/2 023 | PRANAB KUMAR DAS | C.O. | COURT NO. 11 | Order Dtd. 2023- 12-18 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 24 3 | 115918/2 023 | 14.11.202 3 | ABLAPL- 13009/2 023 | P C DAS 2 | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 2) |
| 24 4 | 115919/2 023 | 14.11.202 3 | ABLAPL- 13019/2 023 | PRANAB KUMAR DAS | C.O. | COURT NO. 11 | Order Dtd. 2023- 12-18 | | (Se at No- 2) |
| 24 5 | 115920/2 023 | 14.11.202 3 | ABLAPL- 13015/2 023 | M N MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 2) |
| 24 6 | 115921/2 023 | 14.11.202 3 | ABLAPL- 13016/2 | S.K.BHANJAD EO | C.O. | COURT NO. 11 | Order Dtd. | | (Se at |

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| | | | 023 | | | | 2023-12-04 | | No-2) |
| 247 | 115922/2023 | 14.11.2023 | ABLAPL-13002/2023 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Se at No-2) |
| 248 | 115923/2023 | 14.11.2023 | ABLAPL-10177/2023 | A.K. RANA | C.O. | COURT NO. 11 | | | (Se at No-2) |
| 249 | 115924/2023 | 14.11.2023 | CRLMC-2186/2023 | S B UDGATA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-10 | CRIMINAL MISC | (Se at No-6) |
| 250 | 115925/2023 | 14.11.2023 | ABLAPL-13003/2023 | JAYAKRISHNA MOHAPATRA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Se at No-6) |
| 251 | 115926/2023 | 14.11.2023 | ABLAPL-11513/2023 | J.P.BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-10 | | (Se at No-6) |
| 252 | 115927/2023 | 14.11.2023 | ABLAPL-13004/2023 | S K NAYAK | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Se at No-6) |
| 253 | 115928/2023 | 14.11.2023 | ABLAPL-11528/2023 | N.R. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-10 | | (Se at No-6) |
| 254 | 115929/2023 | 14.11.2023 | ABLAPL-11611/2023 | B.K.MOHARAN A | C.O. | COURT NO. 11 | Order Dtd. 2023-11-10 | BAIL-2 (CRMINAL MISC-2) | (Se at No-7) |
| 255 | 115930/2023 | 14.11.2023 | CRLMC-3870/2023 | J P KAR | C.O. | COURT NO. 11 | Order Dtd. 2023-11-10 | CRIMINAL MISC | (Se at No-7) |
| 256 | 115931/2023 | 14.11.2023 | ABLAPL-13006/2023 | NIRANJAN SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Se at No-7) |
| 257 | 115932/2023 | 14.11.2023 | ABLAPL-12645/2023 | R. SINGH | C.O. | COURT NO. 11 | Order Dtd. 2023-11-10 | | (Se at No-7) |
| 258 | 115933/2023 | 14.11.2023 | ABLAPL-13001/2023 | JYOTI PRAKASH KAR | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Se at No-7) |
| 259 | 115934/2023 | 14.11.2023 | ABLAPL- | S.NAYAK | C.O. | COURT | Order | | (Se |

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| 9 | 023 | 3 | 11593/2 023 | | | NO. 11 | Dtd. 2023- 11-10 | | at No- 7) |
| 26 0 | 115935/2 023 | 14.11.202 3 | ABLAPL- 10111/2 023 | S.BARIK | C.O. | COURT NO. 11 | Order Dtd. 2023- 10-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 26 1 | 115937/2 023 | 14.11.202 3 | ABLAPL- 13000/2 023 | J P KAR | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 26 2 | 115938/2 023 | 14.11.202 3 | ABLAPL- 12942/2 023 | N K SATAPATHY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 26 3 | 115939/2 023 | 14.11.202 3 | ABLAPL- 12956/2 023 | SONALI BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 26 4 | 115940/2 023 | 14.11.202 3 | ABLAPL- 11739/2 023 | P K PATRI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 26 5 | 115941/2 023 | 14.11.202 3 | BLAPL- 9721/20 23 | B.P.TANGA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-09 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 3) |
| 26 6 | 115942/2 023 | 14.11.202 3 | ABLAPL- 11740/2 023 | P K PATRI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 26 7 | 115943/2 023 | 14.11.202 3 | ABLAPL- 11742/2 023 | P K PATRI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 26 8 | 115944/2 023 | 14.11.202 3 | ABLAPL- 11743/2 023 | P K PATRI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 26 9 | 115945/2 023 | 14.11.202 3 | ABLAPL- 12996/2 023 | M. PAGAL | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 27 0 | 115946/2 023 | 14.11.202 3 | ABLAPL- 11744/2 023 | P K PATRI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 27 1 | 115947/2 023 | 14.11.202 3 | ABLAPL- 11745/2 023 | P K PATRI | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |

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| 27 2 | 115948/2 023 | 14.11.202 3 | ABLAPL- 12923/2 023 | S. MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 27 3 | 115949/2 023 | 14.11.202 3 | ABLAPL- 9521/20 23 | R.K.DEHURY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 27 4 | 115950/2 023 | 14.11.202 3 | ABLAPL- 9518/20 23 | R.K.DEHURY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 27 5 | 115951/2 023 | 14.11.202 3 | ABLAPL- 12927/2 023 | AMIT KUMAR SAA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 27 6 | 115952/2 023 | 14.11.202 3 | ABLAPL- 12008/2 023 | ACHYUTANAND A PATTANAİK | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 9) |
| 27 7 | 115953/2 023 | 14.11.202 3 | ABLAPL- 12154/2 023 | CHIRANJAYA MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 9) |
| 27 8 | 115954/2 023 | 14.11.202 3 | ABLAPL- 9772/20 23 | ABHIMANYU BEHERA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 3) |
| 27 9 | 115955/2 023 | 14.11.202 3 | ABLAPL- 9578/20 23 | HRUDANANDA MOHAPATRA | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 2) |
| 28 0 | 115956/2 023 | 14.11.202 3 | ABLAPL- 12199/2 023 | G JAYASINGH | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 2) |
| 28 1 | 115957/2 023 | 14.11.202 3 | ABLAPL- 9136/20 23 | A.K.MOHANTY | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 28 2 | 115958/2 023 | 14.11.202 3 | ABLAPL- 13007/2 023 | MANOJ KUMAR MALLICK | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-13 | | (Se at No- 6) |
| 28 3 | 115959/2 023 | 14.11.202 3 | BLAPL- 10238/2 023 | S. DAS | C.O. | COURT NO. 11 | Order Dtd. 2023- 11-10 | BAIL- 1 (CRIMI NAL MISC-1) | (Se at No- 6) |
| 28 4 | 115960/2 023 | 14.11.202 3 | ABLAPL- 12313/2 023 | B DAS | C.O. | COURT NO. 11 | Order Dtd. 2023- | BAIL- 2 (CRMIN AL) | (Se at No- |

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| | | | | | | | 11-13 | MISC-2) | 11) |
| 285 | 115961/2023 | 14.11.2023 | WPC (OAC)-475/2018 | M/S S.P SAHOO | C.O. | COURT NO. 11 | Order Dtd. 2023-11-09 | OA Branch | (Seat No-1) |
| 286 | 115962/2023 | 14.11.2023 | CONTC-8585/2023 | M. NAIK | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-1) |
| 287 | 115963/2023 | 14.11.2023 | ABLAPL-13024/2023 | S S PASAYAT | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-1) |
| 288 | 115964/2023 | 14.11.2023 | CONTC-8538/2023 | B.K.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-1) |
| 289 | 115965/2023 | 14.11.2023 | CONTC-8539/2023 | B.K.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-1) |
| 290 | 115966/2023 | 14.11.2023 | CONTC-8536/2023 | B.K.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-1) |
| 291 | 115967/2023 | 14.11.2023 | CONTC-8537/2023 | B.K.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | | (Seat No-1) |
| 292 | 115968/2023 | 14.11.2023 | WP (C) - 36112/2023 | B.K.SWAIN | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | WRIT BRANCH-7 | (Seat No-48) |
| 293 | 115969/2023 | 14.11.2023 | WP (C) - 36800/2023 | N.R. PANDA | C.O. | COURT NO. 11 | Order Dtd. 2023-11-13 | WRIT BRANCH-5 | (Seat No-21) |
| 294 | 115970/2023 | 14.11.2023 | WP (C) - 12676/2015 | DR.P.CHULI | C.O. | COURT NO. 11 | Order Dtd. 2023-11-10 | WRIT BRANCH-4 | (Seat No-17) |
| 295 | 115971/2023 | 14.11.2023 | WP (C) - 37265/2023 | P.BEHERA | C.O. | COURT NO. 10 | Order Dtd. 2023-11-21 | WRIT BRANCH-4 | (Seat No-27) |
| 296 | 115972/2023 | 14.11.2023 | WP (C) - 13079/2023 | DR.P.CHULI | C.O. | COURT NO. 1 | Order Dtd. 9999-12-31 | WRIT BRANCH-8 | (Seat No-42) |
| 297 | 115973/2023 | 14.11.2023 | WP (C) - 35916/2 | N.MALLICK | C.O. | COURT NO. 1 | Order Dtd. | WRIT BRANCH- | (Seat |

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| 298 | 115974/2023 | 14.11.2023 | WP (C) - 36102/2023 | DR.PURUSOTTAM CHULI | C.O. | COURT NO. 1 | Order Dtd. 2023-11-13 | WRIT BRANCH-7 | (Se at No-48) |
| 299 | 115975/2023 | 14.11.2023 | BLAPL-9441/2023 | M.R.BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-12-01 | | (Se at No-48) |
| 300 | 115976/2023 | 14.11.2023 | BLAPL-9434/2023 | M.R.BARIK | C.O. | COURT NO. 17 | Order Dtd. 2023-12-01 | | (Se at No-48) |
| 301 | 115977/2023 | 14.11.2023 | BLAPL-9743/2023 | P.K.MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2023-11-13 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-3) |
| 302 | 115978/2023 | 14.11.2023 | CRLREV-86/2011 | J.P. KAR | C.O. | COURT NO. 17 | Order Dtd. 2023-11-01 | CRIMINAL REVISION | (Se at No-2) |
| 303 | 115980/2023 | 14.11.2023 | WP (C) - 37049/2023 | M BARAL | C.O. | COURT NO. 17 | Order Dtd. 2023-11-14 | WRIT BRANCH-8 | (Se at No-43) |
| 304 | 115981/2023 | 14.11.2023 | WP (C) - 37175/2023 | P K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2023-11-14 | WRIT BRANCH-2 | (Se at No-9) |
| 305 | 115982/2023 | 14.11.2023 | CRLA-284/2011 | NIRANJAN SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-11-13 | CRIMINAL APPEAL | (Se at No-11) |
| 306 | 115983/2023 | 14.11.2023 | CRLA-12/2012 | NIRANJAN SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2023-11-13 | CRIMINAL APPEAL | (Se at No-4) |
| 307 | 115984/2023 | 14.11.2023 | CRLA-1212/2023 | D. K. NAIK | C.O. | COURT NO. 5 | Order Dtd. 2023-11-13 | CRIMINAL APPEAL | (Se at No-9) |
| 308 | 115985/2023 | 14.11.2023 | ABLAPL-12949/2023 | NIRMAL KUMAR SATAPATHY | C.O. | COURT NO. 5 | Order Dtd. 2023-11-10 | BAIL-1 (CRIMINAL MISC-1) | (Se at No-2) |
| 309 | 115986/2023 | 14.11.2023 | CRLA-1025/2023 | P.K.BEHERA | C.O. | COURT NO. 5 | Order Dtd. 2023-11-13 | CRIMINAL APPEAL | (Se at No-9) |
| 31 | 115590/2 | 14.11.2023 | WA- | BISWAJIT | GENER | | Order | WRIT | (Se |

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| 0 | 023 | 3 | 140/2016 | DAS | AL | | Dtd. 2022-10-19 | APPEAL | at No-2) |
| 311 | 115641/2023 | 14.11.2023 | BLAPL-23228/2013 | DURGADATTA MOHAPATRA | GENERAL | | Order Dtd. 2013-12-06 | | (Seat No-2) |
| 312 | 115646/2023 | 14.11.2023 | BLAPL-22569/2013 | DURGADATTA MOHAPATRA | GENERAL | | Order Dtd. 2013-12-05 | | (Seat No-2) |
| 313 | 115648/2023 | 14.11.2023 | BLAPL-22883/2013 | DURGADATTA MOHAPATRA | GENERAL | | Order Dtd. 2014-01-17 | | (Seat No-2) |
| 314 | 115769/2023 | 14.11.2023 | WA-1800/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-7) |
| 315 | 115770/2023 | 14.11.2023 | WA-156/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-09 | WRIT APPEAL | (Seat No-3) |
| 316 | 115771/2023 | 14.11.2023 | WA-2161/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-01 | WRIT APPEAL | (Seat No-6) |
| 317 | 115772/2023 | 14.11.2023 | WA-1138/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-10 | WRIT APPEAL | (Seat No-1) |
| 318 | 115773/2023 | 14.11.2023 | WA-1288/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-01 | WRIT APPEAL | (Seat No-5) |
| 319 | 115774/2023 | 14.11.2023 | WA-2389/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-11 | WRIT APPEAL | (Seat No-5) |
| 320 | 115775/2023 | 14.11.2023 | CONTC-7964/2023 | SANDHYARANI PANI | GENERAL | | Order Dtd. 2023-11-10 | CONTEMP | (Seat No-3) |
| 321 | 115778/2023 | 14.11.2023 | CONTC-234/2019 | SANDHYARANI PANI | GENERAL | | Order Dtd. 2022-04-06 | CONTEMP | (Seat No-1) |
| 322 | 115782/2023 | 14.11.2023 | BLAPL-12154/2022 | RASHMI RANJAN PATNAIK | GENERAL | | Petition | BAIL-1 (CRIMINAL MISC-1) | (Seat No-3) |

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| 323 | 115783/2023 | 14.11.2023 | WA-1139/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-10 | WRIT APPEAL | (Seat No-1) |
| 324 | 115784/2023 | 14.11.2023 | WA-2387/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-11 | WRIT APPEAL | (Seat No-5) |
| 325 | 115785/2023 | 14.11.2023 | WA-566/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-11 | WRIT APPEAL | (Seat No-6) |
| 326 | 115786/2023 | 14.11.2023 | WA-2095/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-11 | | (Seat No-6) |
| 327 | 115787/2023 | 14.11.2023 | WA-2456/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-2) |
| 328 | 115788/2023 | 14.11.2023 | WA-90/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-30 | WRIT APPEAL | (Seat No-7) |
| 329 | 115789/2023 | 14.11.2023 | WA-2110/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-6) |
| 330 | 115790/2023 | 14.11.2023 | WA-2443/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-11-03 | WRIT APPEAL | (Seat No-2) |
| 331 | 115791/2023 | 14.11.2023 | BLAPL-10776/2023 | GURU PRASAD BEHERA | GENERAL | | Order Dtd. 2023-11-13 | | (Seat No-2) |
| 332 | 115792/2023 | 14.11.2023 | WP (C) - 14646/2006 | SABITRI JAISWAL | GENERAL | | Order Dtd. 2022-03-31 | WRIT BRANCH-5 | (Seat No-20) |
| 333 | 115793/2023 | 14.11.2023 | WA-1415/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-1) |
| 334 | 115794/2023 | 14.11.2023 | WA-1452/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-1) |
| 335 | 115795/2023 | 14.11.2023 | WA-1660/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023- | WRIT APPEAL | (Seat No- |

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| 336 | 115796/2023 | 14.11.2023 | ABLAPL-12285/2023 | RUDRA MADHAB BISWAL | GENERAL | | Order Dtd. 2023-11-13 | | (Seat No-3) |
| 337 | 115797/2023 | 14.11.2023 | WA-1667/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-3) |
| 338 | 115798/2023 | 14.11.2023 | ABLAPL-12285/2023 | RUDRA MADHAB BISWAL | GENERAL | | Order Dtd. 2023-11-06 | | (Seat No-3) |
| 339 | 115799/2023 | 14.11.2023 | WA-1672/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-3) |
| 340 | 115800/2023 | 14.11.2023 | WA-1451/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-1) |
| 341 | 115801/2023 | 14.11.2023 | OJC-5428/2002 | TARA PRASAD ACHARYA | GENERAL | | Order Dtd. 2023-11-02 | WRIT BRANCH-4 | (Seat No-17) |
| 342 | 115802/2023 | 14.11.2023 | WA-2102/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Seat No-6) |
| 343 | 115803/2023 | 14.11.2023 | BLAPL-12459/2023 | RAMANANDA THANAPATI | GENERAL | | Order Dtd. 2023-11-13 | BAIL-2 (CRMINAL MISC-2) | (Seat No-7) |
| 344 | 115804/2023 | 14.11.2023 | WP (C) - 25655/2023 | DEBA KUMAR RATH | GENERAL | | Order Dtd. 2023-11-10 | WRIT BRANCH-3 | (Seat No-33) |
| 345 | 115805/2023 | 14.11.2023 | WP (C) - 6978/2017 | AKSHYA KUMAR PATTANAIAK | GENERAL | | Petition With Annexures | WRIT BRANCH-2 | (Seat No-7) |
| 346 | 115806/2023 | 14.11.2023 | WP (C) - 26442/2021 | MANAS PATI | GENERAL | | Order Dtd. 2023-11-06 | WRIT BRANCH-1 | (Seat No-4) |
| 347 | 115807/2023 | 14.11.2023 | WP (C) - 36656/2023 | MANAS PATI | GENERAL | | Order Dtd. 2023-11-09 | WRIT BRANCH-4 | (Seat No-46) |
| 348 | 115808/2023 | 14.11.2023 | CONTC-3510/20 | M/S MANAS PATI | GENERAL | | Order Dtd. | CONTEMP | (Seat |

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| | | | 23 | | | | 2023-11-08 | | No-4) |
| 349 | 115809/2023 | 14.11.2023 | CONTC-8403/2023 | MANAS PATI | GENERAL | | Order Dtd. 2023-11-08 | CONTEMP | (Se at No-8) |
| 350 | 115810/2023 | 14.11.2023 | BLAPL-12416/2023 | HIMANSU SEKHAR LENKA | GENERAL | | Order Dtd. 2023-11-06 | BAIL-2 (CRMINAL MISC-2) | (Se at No-7) |
| 351 | 115811/2023 | 14.11.2023 | WA-1673/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Se at No-3) |
| 352 | 115812/2023 | 14.11.2023 | WA-1690/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Se at No-3) |
| 353 | 115813/2023 | 14.11.2023 | WA-1695/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-10-19 | WRIT APPEAL | (Se at No-3) |
| 354 | 115814/2023 | 14.11.2023 | WP (C) - 14637/2023 | DILLIP KUMAR DEY | GENERAL | | Order Dtd. 2023-11-09 | WRIT BRANCH-1 | (Se at No-3) |
| 355 | 115815/2023 | 14.11.2023 | WP (C) - 24522/2023 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-08-10 | WRIT BRANCH-8 | (Se at No-39) |
| 356 | 115816/2023 | 14.11.2023 | WP (C) - 19158/2020 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-09-04 | WRIT BRANCH-5 | (Se at No-20) |
| 357 | 115817/2023 | 14.11.2023 | WP (C) - 12123/2022 | SANJAYA KUMAR BEHERA | GENERAL | | Order Dtd. 2023-03-31 | WRIT BRANCH-4 | (Se at No-27) |
| 358 | 115560/2023 | 14.11.2023 | BLAPL-2344/2023 | P. K. BEHERA | GENERAL | | Order Dtd. 2023-10-06 | BAIL-2 (CRMINAL MISC-2) | (Se at No-10) |
| 359 | 115633/2023 | 14.11.2023 | CMAPL-449/2023 | P K JENA | GENERAL | | Order Dtd. 2023-10-11 | M. J. C. | (Se at No-4) |
| 360 | 115651/2023 | 14.11.2023 | CMAPL-447/2023 | P K JENA | GENERAL | | Order Dtd. 2023-10-11 | M. J. C. | (Se at No-4) |
| 36 | 115654/2 | 14.11.2023 | CMAPL- | P K JENA | GENERAL | | Order | M. J. C. | (Se |

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| 1 | 023 | 3 | 445/2023 | | AL | | Dtd. 9999-12-31 | | at No-4) |
| 362 | 115658/2023 | 14.11.2023 | CMAPL-448/2023 | P K JENA | GENERAL | | Order Dtd. 2023-10-11 | M.J.C. | (Se at No-4) |
| 363 | 115680/2023 | 14.11.2023 | WP (C) - 12798/2021 | S BISWAL | GENERAL | | Entire Order | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-105) |
| 364 | 115681/2023 | 14.11.2023 | WP (C) - 2162/2023 | A K BISWAL | GENERAL | | Order Dtd. 2023-11-02 | WRIT BRANCH-1 | (Se at No-1) |
| 365 | 115682/2023 | 14.11.2023 | WP (C) - 18799/2021 | A SIKDAR | GENERAL | | Order Dtd. 2023-07-07 | WRIT BRANCH (DIVISION BENCH-1) | (Se at No-101) |
| 366 | 115683/2023 | 14.11.2023 | WP (C) - 11513/2012 | S K SINGH | GENERAL | | Order Dtd. 2012-11-12 | | (Se at No-101) |
| 367 | 115684/2023 | 14.11.2023 | WP (C) - 2023/2011 | S K SINGH | GENERAL | | Order Dtd. 2011-02-10 | | (Se at No-101) |
| 368 | 115685/2023 | 14.11.2023 | WP (C) - 9228/2020 | G K NANDA | GENERAL | | Order Dtd. 2021-12-07 | WRIT BRANCH-7 | (Se at No-44) |
| 369 | 115686/2023 | 14.11.2023 | WP (C) - 15926/2021 | S K BEHERA | GENERAL | | Order Dtd. 2023-10-06 | WRIT BRANCH-3 | (Se at No-13) |
| 370 | 115687/2023 | 14.11.2023 | WP (C) - 29599/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022-11-15 | WRIT BRANCH-7 | (Se at No-15) |
| 371 | 115688/2023 | 14.11.2023 | WP (C) - 6358/2011 | K P BEHERA | GENERAL | | Order Dtd. 2017-08-11 | | (Se at No-15) |
| 372 | 115689/2023 | 14.11.2023 | WP (C) - 29571/2022 | S K BEHERA | GENERAL | | Order Dtd. 2022- | WRIT BRANCH-7 | (Se at No- |

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| 37 3 | 115690/2 023 | 14.11.202 3 | WP (C) - 29622/2 022 | S K BEHERA | GENER AL | | Order Dtd. 2022- 11-15 | WRIT BRANCH- 8 | (Se at No- 40) |
| 37 4 | 115691/2 023 | 14.11.202 3 | WP (C) - 29620/2 023 | S K BEHERA | GENER AL | | Order Dtd. 2023- 09-11 | WRIT BRANCH- 7 | (Se at No- 44) |
| 37 5 | 115692/2 023 | 14.11.202 3 | WP (C) - 21501/2 019 | S K BEHERA | GENER AL | | Order Dtd. 2022- 06-24 | WRIT BRANCH (DIVISI ON BENCH) | (Se at No- 101) |
| 37 6 | 115693/2 023 | 14.11.202 3 | WP (C) - 27989/2 021 | S K BEHERA | GENER AL | | Order Dtd. 2022- 08-04 | WRIT BRANCH (DIVISI ON BENCH) | (Se at No- 114) |
| 37 7 | 115694/2 023 | 14.11.202 3 | WP (C) - 13161/2 023 | S K BEHERA | GENER AL | | Order Dtd. 2023- 05-03 | WRIT BRANCH- 1 | (Se at No- 1) |
| 37 8 | 115695/2 023 | 14.11.202 3 | WP (C) - 10602/2 022 | S K BEHERA | GENER AL | | Order Dtd. 2022- 05-18 | WRIT BRANCH- 4 | (Se at No- 17) |
| 37 9 | 115696/2 023 | 14.11.202 3 | WP (C) - 9786/20 22 | S K BEHERA | GENER AL | | Order Dtd. 2023- 09-29 | WRIT BRANCH- 8 | (Se at No- 43) |
| 38 0 | 115697/2 023 | 14.11.202 3 | WP (C) - 3722/20 16 | S K BEHERA | GENER AL | | Order Dtd. 2016- 10-24 | | (Se at No- 43) |
| 38 1 | 115698/2 023 | 14.11.202 3 | WP (C) - 7236/20 22 | S K BEHERA | GENER AL | | Order Dtd. 2022- 04-11 | WRIT BRANCH- 2 | (Se at No- 8) |
| 38 2 | 115699/2 023 | 14.11.202 3 | WP (C) - 10513/2 022 | S K BEHERA | GENER AL | | Order Dtd. 2023- 05-09 | WRIT BRANCH- 3 | (Se at No- 12) |
| 38 3 | 115700/2 023 | 14.11.202 3 | WP (C) - 11445/2 021 | S K BEHERA | GENER AL | | Order Dtd. 2021- 06-24 | WRIT BRANCH (DIVISI ON BENCH) | (Se at No- 108) |
| 38 4 | 115702/2 023 | 14.11.202 3 | WP (C) - 29820/2 023 | N MALLICK | GENER AL | | Order Dtd. 2023- | WRIT BRANCH- 1 | (Se at No- |

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| 385 | 115703/2023 | 14.11.2023 | WP (C) - 30304/2023 | N MALLICK | GENERAL | | Order Dtd. 2023-10-06 | WRIT BRANCH-7 | (Se at No-5) |
| 386 | 115704/2023 | 14.11.2023 | WP (C) - 18231/2019 | S K BEHERA | GENERAL | | Order Dtd. 2022-06-24 | WRIT BRANCH (DIVISION BENCH) | (Se at No-115) |
| 387 | 115705/2023 | 14.11.2023 | WP (C) - 6509/2021 | S K BEHERA | GENERAL | | Order Dtd. 2022-07-29 | WRIT BRANCH (DIVISION BENCH) | (Se at No-107) |
| 388 | 115706/2023 | 14.11.2023 | WA- 1743/2023 | S K BEHERA | GENERAL | | Order Dtd. 2023-10-17 | WRIT APPEAL | (Se at No-7) |
| 389 | 115707/2023 | 14.11.2023 | WA- 1911/2023 | S K BEHERA | GENERAL | | Order Dtd. 2023-10-17 | WRIT APPEAL | (Se at No-2) |
| 390 | 115708/2023 | 14.11.2023 | WA- 2386/2023 | S K BEHERA | GENERAL | | Order Dtd. 2023-10-16 | WRIT APPEAL | (Se at No-5) |
| 391 | 115709/2023 | 14.11.2023 | WA- 2313/2023 | S K BEHERA | GENERAL | | Order Dtd. 2023-10-17 | WRIT APPEAL | (Se at No-5) |
| 392 | 115710/2023 | 14.11.2023 | WA- 2440/2023 | S K BEHERA | GENERAL | | Order Dtd. 2023-10-16 | WRIT APPEAL | (Se at No-2) |
| 393 | 115711/2023 | 14.11.2023 | WPC (OA) - 535/2018 | S K BEHERA | GENERAL | | Order Dtd. 2022-09-12 | OA Branch | (Se at No-1) |
| 394 | 115712/2023 | 14.11.2023 | CMP- 1172/2023 | S MOHARANA | GENERAL | | Order Dtd. 2023-11-03 | WRIT BRANCH-8 | (Se at No-41) |
| 395 | 115713/2023 | 14.11.2023 | RSA- 433/2007 | T BAG | GENERAL | | Order Dtd. 2023-11-10 | SECOND APPEAL | (Se at No-2) |
| 396 | 115714/2023 | 14.11.2023 | CRLREV- 283/2023 | G R DAS | GENERAL | | Order Dtd. 2023-10-30 | CRIMINAL REVISION | (Se at No-4) |

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| 397 | 115715/2023 | 14.11.2023 | ABLAPL-482/2017 | B R SENAPATI | GENERAL | | Order Dtd. 2017-01-13 | | (Seat No-4) |
| 398 | 115716/2023 | 14.11.2023 | OJC-275/1997 | J RATH | GENERAL | | Order Dtd. 2007-09-05 | | (Seat No-4) |
| 399 | 115717/2023 | 14.11.2023 | JCRLA-36/2013 | G C JENA | GENERAL | | Order Dtd. 2023-10-13 | CRIMINAL APPEAL | (Seat No-8) |
| 400 | 115718/2023 | 14.11.2023 | WP (C) - 7703/2017 | P K LENKA | GENERAL | | Entire Order | WRIT BRANCH-8 | (Seat No-43) |
| 401 | 115719/2023 | 14.11.2023 | WP (C) - 16219/2018 | P K LENKA | GENERAL | | Order Dtd. 2018-11-16 | WRIT BRANCH-1 | (Seat No-3) |
| 402 | 115720/2023 | 14.11.2023 | WP (C) - 29108/2023 | U CHHOTRAY | GENERAL | | Order Dtd. 2023-09-15 | WRIT BRANCH-2 | (Seat No-34) |
| 403 | 115721/2023 | 14.11.2023 | WP (C) - 21907/2016 | G N BARIK | GENERAL | | Order Dtd. 2023-11-01 | WRIT BRANCH-5 | (Seat No-22) |
| 404 | 115722/2023 | 14.11.2023 | WP (C) - 11173/2018 | J BEHERA | GENERAL | | Order Dtd. 2023-10-18 | WRIT BRANCH-2 | (Seat No-45) |
| 405 | 115723/2023 | 14.11.2023 | WP (C) - 36174/2023 | P K JENA | GENERAL | | Order Dtd. 2023-11-09 | WRIT BRANCH-7 | (Seat No-48) |
| 406 | 115724/2023 | 14.11.2023 | WP (C) - 20647/2016 | S P DAS | GENERAL | | Order Dtd. 2023-11-10 | WRIT BRANCH-1 | (Seat No-2) |
| 407 | 115726/2023 | 14.11.2023 | WP (C) - 29608/2019 | S K PRADHAN | GENERAL | | Order Dtd. 2021-12-01 | WRIT BRANCH-4 | (Seat No-37) |
| 408 | 115727/2023 | 14.11.2023 | WP (C) - 16319/2018 | P K LENKA | GENERAL | | Order Dtd. 2018-11-27 | WRIT BRANCH-8 | (Seat No-41) |
| 409 | 115728/2023 | 14.11.2023 | WP (C) - 8006/2017 | KSHITISH | GENERAL | | Order Dtd. 2023- | WRIT BRANCH-1 | (Seat No- |

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| 410 | 115729/2023 | 14.11.2023 | WA-128/2017 | KSHITISH | GENERAL | | Order Dtd. 2023-11-10 | WRIT APPEAL | (Seat No-4) |
| 411 | 115730/2023 | 14.11.2023 | ABLAPL-8411/2023 | R K SAHU | GENERAL | | Order Dtd. 2023-09-26 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |
| 412 | 115731/2023 | 14.11.2023 | ABLAPL-9001/2017 | R SWAIN | GENERAL | | Order Dtd. 2018-05-03 | | (Seat No-2) |
| 413 | 115732/2023 | 14.11.2023 | CONTC-2501/2023 | L SAHOO | GENERAL | | Order Dtd. 2023-11-03 | CONTEMP T | (Seat No-7) |
| 414 | 115733/2023 | 14.11.2023 | RSA-233/2015 | S K SAHOO | GENERAL | | Order Dtd. 2023-08-18 | SECOND APPEAL | (Seat No-7) |
| 415 | 115734/2023 | 14.11.2023 | FA-48/1990 | P K SWAIN | GENERAL | | Order Dtd. 1993-04-19 | | (Seat No-7) |
| 416 | 115735/2023 | 14.11.2023 | CRLMC-2657/2022 | P K LENKA | GENERAL | | Entire Order | CRIMINAL MISC | (Seat No-1) |
| 417 | 115736/2023 | 14.11.2023 | CRLREV-427/2023 | S K RATH | GENERAL | | Order Dtd. 2023-09-22 | CRIMINAL REVISION | (Seat No-5) |
| 418 | 115737/2023 | 14.11.2023 | CRLA-601/2017 | KSHITISH | GENERAL | | Order Dtd. 2023-11-10 | CRIMINAL APPEAL | (Seat No-2) |
| 419 | 115738/2023 | 14.11.2023 | WP (C) - 2586/2023 | S K BEHERA | GENERAL | | Order Dtd. 2023-09-11 | WRIT BRANCH (DIVISION BENCH-3) | (Seat No-122) |
| 420 | 115739/2023 | 14.11.2023 | CRLMC-2301/2023 | S K BEHERA | GENERAL | | Order Dtd. 2023-08-18 | CRIMINAL MISC | (Seat No-1) |
| 421 | 115742/2023 | 14.11.2023 | BLAPL-554/2022 | A.K.MOHANTY | GENERAL | | Order Dtd. 2022-08-12 | BAIL-1 (CRIMINAL MISC-1) | (Seat No-2) |

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| 42 2 | 115823/2 023 | 14.11.202 3 | ABLAPL- 11304/2 023 | H K DAS ADV | GENER AL | | Order Dtd. 2023- 10-12 | BAIL- 2 (CRMIN AL MISC-2) | (Se at No- 12) |
| 42 3 | 115835/2 023 | 14.11.202 3 | WP (C) - 12856/2 017 | PRADIPTA KUMAR MOHANTY | GENER AL | | Order Dtd. 2023- 07-31 | WRIT BRANCH (DIVISI ON BENCH- 2) | (Se at No- 116) |
| 42 4 | 115877/2 023 | 14.11.202 3 | WP (C) - 12733/2 021 | AK NAYAK | GENER AL | | Order Dtd. 2021- 04-08 | WRIT BRANCH- 2 | (Se at No- 45) |
| 42 5 | 115895/2 023 | 14.11.202 3 | WP (C) - 20442/2 010 | A K NAYAK | GENER AL | | Order Dtd. 2011- 01-04 | | (Se at No- 45) |
| 42 6 | 115936/2 023 | 14.11.202 3 | RFA- 92/2006 | J SETH | GENER AL | | Entire Order | | (Se at No- 45) |
| 42 7 | 115979/2 023 | 14.11.202 3 | RSA- 184/200 6 | J P KAR | GENER AL | | Order Dtd. 2015- 08-03 | | (Se at No- 45) |

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